

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MRS. JUSTICE ANU SIVARAMAN

&

THE HONOURABLE MRS. JUSTICE M.R. ANITHA

TUESDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

WP(C).NO.9975 OF 2020

PETITIONERS

1. RAJANEESH BABU,  
S/O LATE ABDUL KAREEM, AGED 39 YEARS,  
5/359, BSS ROAD, MATTANCHERY - 682002  
MOB - 9747461092

2. ANSAR, AGED 35 YEARS,  
S/O SHAMSU  
SHAN PALACE, MATTANCHERY - 686002

BY ADVOCATES JOHNSON MATHEW MANAYANI  
BENHUR JOSEPH MANAYANI AND  
JEEVAN MATHEW MANAYANI

RESPONDENTS

1. KERALA STATE ELECTRICITY BOARD (K.S.E.B),  
VYDUTHI BHAVAN, PATTOM P.O,  
THIRUVANANTHAPURAM - 695011, REP BY ITS SECRETARY.
2. SECRETARY TO ELECTRICITY AND POWER,  
SECRETARIAT, THIRUVANANTHAPURAM - 695001.
3. THE CHAIRMAN & MANAGING DIRECTOR,  
KERALA STATE ELECTRICITY BOARD, K.S.E.B,  
VYDUTHI BHAVAN, PATTOM P.O, THIRUVANANTHAPURAM - 695011
4. THE STATE OF KERALA, REP BY ITS,  
CHIEF SECRETARY, SECRETARIATE,  
THIRUVANANTHAPURAM - 695 001.

BY SRI. BIMAL K. NATH, GP

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION  
ON 15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ANU SIVARAMAN  
&  
M.R.ANITHA, JJ.**

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W.P (C) No.9975 of 2020  
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Dated this the 15<sup>th</sup> day of May, 2020

**ORDER**

**ANU SIVARAMAN.J**

The learned Standing Counsel to get instructions as to whether there is any proposal to further extend the time limit for payment of the electricity charges.

Post on 18.05.2020.

**ANU SIVARAMAN  
JUDGE**

**M.R.ANITHA  
JUDGE**

APPENDIX

EXHIBITS OF PETITIONERS

EXHIBIT P1 TRUE COPY OF THE CIRCULAR ISSUED BY THE 3RD  
RESPONDENT DT 30.04.2020

EXHIBIT P2 TRUE COPY OF THE PETITION FILED BY THE PETITIONERS  
DT 09.05.2020